

की बकाया राशि कितनी थी और इसका व्योरा क्या है ; और

(ख) इसमें 30 सितम्बर, '969 तक वस्तुतः कितनी राशि वसूल की गई और दोषी व्यक्तियों के विरुद्ध क्या कार्यवाही की गई है ?

वित्त मन्त्रालय में राज्य मन्त्री (श्री प्र० चं० सेठी) : (क) और (ख). सूचना इकट्ठी की जा रही है और मभा की मेज पर रख दी जायगी ।

Complaints against the C.P.W.D. Staff of South Avenue

1187. SHRI SHIVA CHANDRA JHA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that complaints have been made against the C.P.W.D. personnel working in the South Avenue, New Delhi ;

(b) if so, the nature of the complaints and the action taken against them uptil now ; and

(c) if not, the rules and regulations for their posting, transfer, suspension and dismissal and the code of their conduct ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes, Sir.

(b) Some complaints related to delay in completion of minor works and day to day maintenance of flats. The defaulting members of the staff were admonished and asked to be more prompt in the discharge of their duties. Two pseudonymous complaints regarding pilferage were also received but no action could be taken as the address of the complainant was found to be fictitious and no one came forward to substantiate the allegations.

(c) Postings and transfers of the staff are governed by orders issued by the competent authority from time to time. As regards suspension and dismissal, these are regulated by the C.C.S. (Classification, Control and Appeal) Rules 1965 or on their

analogy. The conduct of Government servants is regulated by the Central Civil Service (Conduct) Rules, 1964.

X-Ray facilities in Madhubani Government Hospital, Darbhanga District, Bihar

1188. SHRI SHIVA CHANDRA JHA : Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether it is a fact that the Madhubani Government Hospital in Darbhanga District, Bihar, has the X-Ray instrument for some years but has been lying unused because of the non posting of the mechanics, doctors ;

(b) if so, since when there has been the X-Ray instrument in the Madhubani Hospital and the steps taken by Government for putting it in working order ; and

(c) the X-Ray facilities available at Madhubani Hospital *vis-a-vis* other hospitals in Bihar in general ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) to (c). The information is being collected and will be laid on the Table of the Sabha.

Smuggling by big Businessmen

1189. SHRI GADILINGANA GOWD : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that a number of leading big businessmen are engaged in large scale smuggling in collusion with the officers of the Excise Departments ;

(b) if so, the names of those officers in whose cases reports have been received and investigations conducted ;

(c) the findings of the investigations ; and

(d) the measures taken to check such collusion on the part of officers of the Excise Department ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI) : (a) No such case has come to the